

Bharat Wagon and Engineering Company Limited, Muzaffarpur (Bihar) for the year 1980-81.

(ii) Annual Report of the Bharat Wagon and Engineering Company Limited, Muzaffarpur (Bihar), for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. 4031/82].

REVIEW ON AND ANNUAL REPORT OF  
HINDUSTAN STEEL WORKS CONSTRUCTION LTD., CALCUTTA FOR 1980-81

THE MINISTER OF STATE IN THE  
MINISTRIES OF INDUSTRY AND  
STEEL AND MINES (SHRI CHARAN-  
JIT CHANANA): I beg to lay on the  
Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Hindustan Steel works Construction Limited, Calcutta, for the year 1980-81.

(ii) Annual Report of the Hindustan Steel works Construction Limited, Calcutta, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4032/82].

REVIEW ON AND ANNUAL REPORT OF  
NATIONAL PROJECTS CONSTRUCTION  
CORPORATION LTD., NEW DELHI FOR  
1980-81 AND OF POWER ENGINEERS  
TRAINING SOCIETY, NEW DELHI FOR  
1980-81.

THE MINISTER OF STATE IN THE  
MINISTRY OF ENERGY (SHRI  
VIKRAM MAHAJAN): I beg to lay  
on the Table.

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the National Projects Construction Corporation Limited, New Delhi, for the year 1980-81.

(ii) Annual Report of the National Projects Construction Corporation limited, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4033/82].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Power Engineers Training Society, New Delhi, for the year 1980-81, along with the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Power Engineers Training Society, New Delhi, for the year 1980-81.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-4034/82].

ANNUAL REPORTS OF CENTRAL BOARD FOR  
PREVENTION AND CONTROL OF WATER  
POLLUTION, FOR 1980-81, OF TATA  
MEMORIAL CENTRE, BOMBAY FOR  
1979-80 AND OF SAHA INSTITUTE OF  
PHYSICS, CALCUTTA FOR 1979-80, ETC.

THE MINISTER OF STATE IN THE  
DEPARTMENTS OF SCIENCE AND  
TECHNOLOGY, ELECTRONICS AND  
ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C. P. N. SINGH): I beg to lay on the Table:

[Shri C. P. N. Singh]

(1) A copy of the Annual Report (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1980-81, under sub-section (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT-4035/82].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Bombay, for the year 1979-80 along with Audited Accounts,

(ii) A statement (Hindi and English versions) (i) regarding Review by the Government on the working of the Tata Memorial Centre, Bombay, for the year 1979-80 and (ii) showing reasons for delay in laying the Annual Report. [Placed in Library. See No. LT-4036/82].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Calcutta, for the year 1979-80 along with Audited Accounts,

(ii) A statement (Hindi and English versions) (i) regarding Review by the Government on the working of the Saha Institute of Nuclear Physics, Calcutta, for the year 1979-80 and (ii) showing reasons for delay in laying the Annual Report. [Placed in Library. See No. LT-4037/82].

**THIRTY-FIRST REPORT OF U.P.S.C. NOTIFICATION UNDER CENTRAL INDUSTRIAL SECURITY FORCE ACT, ETC.**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions)

under article 323(1) of the Constitution:—

(i) Thirty-first Report of the Union Public Service Commission for the period from 1st April, 1980 to 31st March, 1981.

(ii) Memorandum explaining the reasons for non-acceptance of the advice of the Union Public Service Commission in cases referred to in the above Report.

[Placed in Library. See No. LT-4038/82].

(2) (i) A copy of the Central Industrial Security Force (Second Amendment) Rules, 1982, (Hindi and English versions) published in Notification No. G.S.R. 331 in Gazette of India dated the 3rd April, 1982, under sub-section (3) of section 22 of the Central Industrial Security Force, Act, 1968.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the Notifications mentioned at above.

[Placed in Library. See No. LT-4039/82].

STATEMENT *Re*: REVIEW ON ELECTRONICS TRADE AND TECHNOLOGY DEVELOPMENT CORPORATION LTD., NEW DELHI FOR 1980-81

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): I beg to lay on the Table a copy each of the following papers (Hindi and English versions under sub-section (1) of section 19A of the Companies Act, 1956:—

(1) Statement regarding Review by the Government on the working of the Electronics Trade and Technology Development Corporation Limited, New Delhi, for the year 1980-81.